

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 14905/2019

(Arising out of impugned final judgment and order dated 14-09-2018 in CRLA No. 444/1988 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P.

Petitioner(s)

VERSUS

PRAMOD KUMAR SHARMA & ORS.

Respondent(s)

(IA No.84906/2019-CONDONATION OF DELAY IN FILING and
IA No.84907/2019-EXEMPTION FROM FILING O.T.)

Date : 03-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Ankit Goel, Adv.
 Mr. Ngukato Zhimomi, Adv.
 Mr. Adarsh Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

We have heard Mr. Ankit Goel, learned counsel appearing for
the petitioner-State.

Issue notice.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER